

यं सुविधाए विद्मान औद्योगिक उप-  
क्रमों के विस्तार और विविधकरण सहित  
नए निवेश करने पर ही लागू होगी लेकिन  
विद्मान क्रियाकलापों में लगी मौजूदा  
कम्पनियों के शेयर खरीदने के लिए नहीं दी  
जाएगी।

**Missionaries in political activities in  
West Bengal**

7029. SHRI SATYENDRA NARA-  
YAN SINHA: Will the Minister of  
HOME AFFAIRS be pleased to state:

(a) whether there are any foreign  
missionaries working in West Bengal  
areas;

(b) if so, whether there have been  
any reports of their involvement in  
political activities; and

(c) if so, whether action has been  
taken to end this political interference  
by foreigners?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS  
(SHRI YOGENDRA MAKWANA):  
(a): Yes, Sir.

(b) and (c): As already stated in  
reply to Starred Question No. 566  
answered on July 16, 1980, according  
to the Government of West Bengal,  
some foreign missionaries and social  
welfare organisations have been  
aiding the movement for a separate  
Jharkhand State and organising the  
tribals to agitate on local issue-  
District authorities have reported  
increase in number of foreigners and  
missionaries who are visiting  
Jhargram. The State Government  
have, therefore, advised all such  
organisations not to take up any new  
programme in the tribal belt of  
Midnapore, Purulia and Bankura dis-  
tricts. They were also advised to  
keep themselves in readiness to com-  
pletely withdraw from these areas as  
soon as the State Government had  
made arrangements for taking over  
the institutions set up by them.

No specific complaint has been  
received recently against any indivi-  
dual foreign missionary. However,  
activities of foreign missionaries are

kept under watch and appropriate  
action is taken in case anything  
adverse comes to notice.

**Recommendation of Committee to  
consider utilisation of water of West  
flowing rivers**

7030. SHRI K. T. KOSALRAM:  
Will the Minister of PLANNING be  
pleased to state:

(a) the recommendations that have  
been made by the Committee set up  
to consider the utilisation of waters  
of West flowing rivers which are now  
going waste; and

(b) the action taken thereon?

THE MINISTER OF PLANNING  
(SHRI N. D. TIWARI): (a) The  
Committee for assessment of water  
resources of rivers flowing into the  
Arabian Sea and their utilisation, is  
yet to submit, its report.

(b) Does not arise.

**Classification of Civil Engineers and  
Architectural Personnel of C.S.I.R.**

7031. SHRI A. K. MEHTA: Will  
the PRIME MINISTER be pleased to  
state:

(a) whether it is a fact that Civil  
Engineers and Architectural person-  
nel and doctors etc. of C.S.I.R. are  
classified as non-technical whereas  
the garden staff, Animal House  
Assistants, Curator, Assistant Editor,  
Assistant Lithographer, Proof Reader,  
mistry, mason and plumber etc. have  
been classified as technical personnel;

(b) if so, the reasons and justifica-  
tion therefor;

(c) whether Government have re-  
ceived representation with regard to  
the classification mentioned above;  
and

(d) if so, the reaction of Govern-  
ment thereto?

THE MINISTER OF STATE IN THE  
MINISTRY OF DEFENCE (SHRI  
C. P. N. SINGH): (a) to (d): The  
Governing Body of Council of Scien-  
tific and Industrial Research (CSIR)

at its meeting held on 3-8-1979 re-considered the matter and have re-classified the Civil Engineering and Architectural Personnel as "Technical" with the retirement age at 60 years, subject to the conditions that they would not be eligible for promotion by assessment as admissible to other technical staff. Representations have been received concerning the imposition of this condition; this is being further examined. The matter regarding classification of Doctors is being looked into.

#### **Meeting of Women Members of Parliament with the Prime Minister**

7032. SHRIMATI KISHORI SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Prime Minister had a meeting with the women Members of Parliament and women's Organisations on the 18th July, 1980;

(b) if so, the number of women who were allowed to meet the Prime Minister;

(c) whether the delegation handed over any memorandum on the atrocities committed by police on women;

(d) if so, the details of the memorandum; and

(e) whether any assurance was given by the Prime Minister to the delegation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) and (c): A delegation of women Members of Parliament and representatives of women's Organisations called on the Prime Minister on 18-7-80 and presented a memorandum dated 17-7-80, signed by a number of women Members of Parliament and other women regarding the recent incident in Baghpat and the behaviour of the police against women in general.

(d) A copy of the memorandum is laid on the Table of the House.

[Placed in Library. See No. LT-1228/80].

(e) The Prime Minister assured the delegation that the points mentioned in the memorandum will be got examined.

#### **Recognition of Moplah Rebellion of 1921 (Kerala) for payment of Pension**

7033. SHRI A. K. BALAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have recognised the so-called Moplah Rebellion of 1921 as a part of our Independence struggle; and

(b) if so, whether Government propose to give pension to the participants therein as is given to other freedom fighters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a): No, Sir.

(b) The matter is under review.

#### **News Item "Influx of Foreign Settlers in Assam"**

7034. SHRI JAIRAM VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the "Times of India" in its issue of the 22nd July, 1980 under the caption "Influx of foreign settlers in Assam" which states that a sizeable number of families of Bangladeshis have settled in a two kilometers belt on both sides of a river, encroaching upon Government land;

(b) if so, the details thereof; and

(c) the action taken in the matter so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.